

[*Translation*]

Starting of Trains from Haridwar to South and Punjab

5505. SHRI RAM SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to start two trains from Haridwar to South and Punjab;

(b) if so, when;

(c) whether the Government propose to start direct train service from various places to connect Haridwar, the pilgrimage centre; and

(d) if so, the names of the places to be connected and the names of the trains proposed to be started?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir.

(b) Does not arise

(c) No, Sir.

(d) Does not arise.

Reservation in Shalimar Express from Devband

5506. SHRI RAM SINGH : Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to reserve some berths for the passengers going to Vaishno Devi in second class sleeper coach of Shalimar Express from Devband; and

(b) if so, the time by which the proposal is likely to be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) There is no such proposal at present.

(b) Does not arise.

[*English*]

Settlement of Demurrages Charges by Air India/Indian Airlines

5507. SHRI CHETAN P.S. CHAUHAN:
SHRI VIRENDRA SINGH:
DR. G.L. KANAUIA:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the details of complaints lodged with the Air India and the Indian Airlines, separately for refund of demurrages charges from customers during 1990 and upto July, 1991;

(b) the number of complaints out of them settled so far; and

(c) the time by which the remaining complaints are likely to be settled?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) During the period January, 1990 to July 1991, the claim for the refund of demurrage charges received by the Indian Airlines and Air India were 85 and 475 respectively.

(b) The Number of claims settled by Indian Airlines and Air India are 78 and 436 respectively.

(c) Subject to receipt of relevant documents from the parties and confirmation from under writers for settlement, the pending claims would be settled without delay.

International Airport in Eighth Plan

5508. SHRI GOPI NATH GAJAPATHI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the details of traffic operation position in each international airports in the last three years;